ORDER

On attaining the age of superannuation Is. Bxij Bala Bhaxija W/o Late Sh. Manga Ram Bharija, Sr: Judicial Assistant, E.C. No.- 2286, shall retire from Government Service w.e.f. $31 / 08 / 2022(A / N)$.

(GIRISH KATHPALIA) Principal District \& Sessions Judge $\underset{\text { Delhi }}{(\mathrm{HQs})} \mathrm{O}_{N}$
No. $\underbrace{}_{\text {Adm. II/PF/Ret./2022 }}$
Delhi, Dated the,
$0^{6}$ ave 2022

Copy forwarded for information and necessary action to:-
1 The Office of the Principal District \& Sessions Judge, West, New Delhi, South, SouthEast, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.

2 The Drawing and Disbursing Officer, Central District, Tis Hazari Courts, Delhi.
3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, Central, This Hazari Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
4 The Pay \& Accounts Office, through the concerned Accounts Branch.
5 The Leave Sanctioning Authority, Central District, This Hazari Courts, Delhi.
6 The Sr. A.O. (J), A.O. (Judicial), Vigilance \& Litigation Branch, District Central, This Hazari Courts, Delhi.
7 Dealing Assistants- ACRes Cell, Seniority \& Promotion-JA (Admn-II), Transfer \& Posting (Admn-II), District Central, This Hazari Courts, Delhi.

8 The Pay Bill Clerk and Service Book Clerk, Central District, Wis Hazari Courts, Delhi, for further necessary action.
Q The Web-Site Committee, Wis Hazari Courts, Delhi.
10 Hindi Section, Wis Hazari Courts, Delhi.
11 Promotion Cell, This Hazari Courts, Delhi.
12 Layers Seat, This Hazari Courts, Delhi.
13 Pension Cell, This Hazari Courts, Delhi.
14 Mrs. Brij Bala Bharija W/o Late Sh. Manga Ram Bharija, Sr. Judicial Assistant, E.C. No. - 2286, presently posted in Record Room (Civil), Central District, THC, Delhi.
(Balbir Singh Shalar)
Administrative Officer (Judicial)
O/o Principal District \& Sessions Judge (HQ)
This Hazari Courts, Delhi.

